

(MOU) was signed in June, 1987 between Aerospatiale France and Hindustan Aeronautics Limited for manufacture and supply of aircraft components. In November, 1988, a Cooperation Agreement was signed between HAL and Airbus Industries according to which Airbus Industries including its subsidiaries in Europe will place orders to procure Indian products and services.

### Reduction in Office Hours

\*368. SHRI V.S. KRISHNA IYER: Will the PRIME MINISTER be pleased to state:

(a) the total number of working hours per week for Central Government offices before and after introduction 5 -day-week system; and

(b) whether Government propose to reduce the working hours of Central Government offices by half-an-hour daily keeping in view of heavy mental strain on the employees and increasing efficiency?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) The 5-day-week was introduced in the Civil Administrative Offices of the Central Government w.e.f. 3.6.1985 with weekly working hours as 37 1/2 hours (excluding lunch break). This was the same as under the 6-day-week system. Based on the recommendation of the 4th Pay Commission, weekly working hours were increased to 40 hours a week (excluding lunch break) w.e.f. 17.11.1986.

(b) No, Sir.

**News Item Captioned "IA Flight without the Mandatory Certificate".**

\*369. SHRI P.M. SAYEED: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government's attention has been invited to the news item published in the Indian Express (Delhi Edition) of 23 February, 1989, under the caption "IA flight without the mandatory certificate";

(b) if so, the facts of the case;

(c) the action taken against the officers who cleared Delhi-Goa-Cochin-Trivandrum flight IA-467 on 13 February, 1989 at Indira Gandhi International Airport without the check "B" certificate; and

(d) the remedial steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The Indian Airlines flight IC-467 was released from Delhi on the 13th of February, 1989 after carrying out check inspection schedule. After landing at Goa, the Station Engineers on scrutiny, noticed that Check B inspection validity had expired and therefore, the aircraft was not allowed to fly on the next sector without Check B inspection.

(c) and (d). The matter is being investigated. The aircraft Maintenance Engineer has been asked to submit his AME Licence to the Director General of Civil Aviation and not to exercise the privileges of his licence pending completion of the enquiry.

### Amount Allocated to Kerala for Development of Western Ghats

3290. SHRI P.A. ANTONY: Will the Minister of PLANNING be pleased to state:

(a) the amount allocated to Kerala for the development of Western Ghats during the last three years; and